

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5118  
ANSWERED ON:27.04.2000  
REMOVAL OF JHUGGIS FROM RAILWAY LAND  
GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE;SRIPRAKASH JAISWAL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the P.M. has directed the Railway Ministry to work out an action plan for timely removal of jhuggis from the safety zone of the railway track and compensate the jhuggi owners;
- (b) if so, the details in this regard;
- (c) the number of jhuggi dwellers proposed to be removed from the railway track which fell inside the safety zone; and
- (d) the time by which the final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH )

(a): No, Sir.

(b): Does not arise.

(c): There are about 1,62,150 jhuggies constructed unauthorisedly on railway land. As per a survey conducted about 4 years back, there are over 23,000 jhuggies in Railway Safety Zone in the four Metropolitan cities.

(d): Removal of encroachments from railway land is a continuous process. Action is taken to remove the same under extant rules with the help of the concerned State Government.